

## BEFORE THE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

Original Application No. 678/2023

**IN THE MATTER OF:**

JANGPURA EXTENSION RESIDENTS FORUM RWA &amp; ORS .....Applicant

VERSUS

GOVT. OF NCT OF DELHI &amp; ORS

.....Respondent

**INDEX**

S. No.	Particulars	Page No.
1	Action Taken Report on behalf of MCD in compliance of the order dated 18.09.2024 passed by this Hon'ble NGT, Principal Bench.	1-2
2	Photographs of the newly under construction FCTS civil structure at alternative site in Pant Nagar.(Annexure 'A')	3
3	Copy of the notice inviting tender for installation of FCTS compactor bins at Pant Nagar site near Nallah. (Annexure 'B')	4-5
4	The photographs of the existing dhalao at H block & D block Jangpura Extension are attached as Annexure 'C'.	6-11

Through



PUJA KALRA  
STANDING COUNSEL, MCD  
38/5, BASEMENT, EAST PATEL NAGAR

NEW DELHI

MOBILE: 9312539323

EMAIL:-[pujakalra09@gmail.com](mailto:pujakalra09@gmail.com)

NEW DELHI  
DATED 3P0/11/2024

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 678/2023****IN THE MATTER OF:**

JANGPURA EXTENSION RESIDENTS FORUM RWA &amp; ORS.....Applicant

VERSUS

GOVT. OF NCT OF DELHI &amp; ORS

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF MCD IN COMPLIANCE OF THE ORDER DATED 18.09.2024 OF THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH IN THE MATTER OF JANGPURA EXTENSION RESIDENTS FORUM RWA (APPLICANT) VS GOVT. OF NCT OF DELHI (RESPONDENT)**

**MOST RESPECTFULLY SHOWETH:**

That the present original application has been filed by the applicant with the grievance regarding removal of three dhalaos/garbage dump situated in block H, D & P/Q of Jangpura Extension, New Delhi.

That the work of construction of FCTS civil structure at the alternative site at Pant Nagar near Nallah in place of H block and D block Jangpura Extension has been completed except providing roof shed. The work got hampered and stopped w.e.f. 14.11.2024, due to implementation of GRAP in NCT of Delhi due to Severe Air Pollution. The work of providing roof shed shall be completed within two weeks after lifting of GRAP in Delhi and restart of work. The photographs of the newly under construction FCTS civil structure at alternative site in Pant Nagar are attached as **Annexure 'A'**.

That with regard to supply, installation, testing and commissioning of Portable Compactor Transfer Station (PCTS) near JE Store in Pant Nagar, it is to mention that tender has been received and the file is in the stage of issuance of

work order to the qualified bidder. The machines shall be installed within 04 weeks after issuance of the work order. The copy of the notice inviting tender for installation of FCTS compactor bins at Pant Nagar site near Nallah is attached as **Annexure 'B'**.

That with regard to the operation and maintenance of the existing dhalaos in H&D Block Jangpura Extension, it is stated that these dhalao are being maintained in satisfactory sanitation condition and daily collected garbage is being removed on regular basis and disinfectant also being sprayed on daily basis at these dhalaos to keep these dhalaos in better sanitation condition. The photographs of the existing dhalao at H block & D block Jangpura Extension are attached as **Annexure 'C'**.

That after installation of PCTS machinery in the newly constructed structure the operation of the Compactor Transfer Station at new alternative site in Pant Nagar shall be started immediately thereafter.

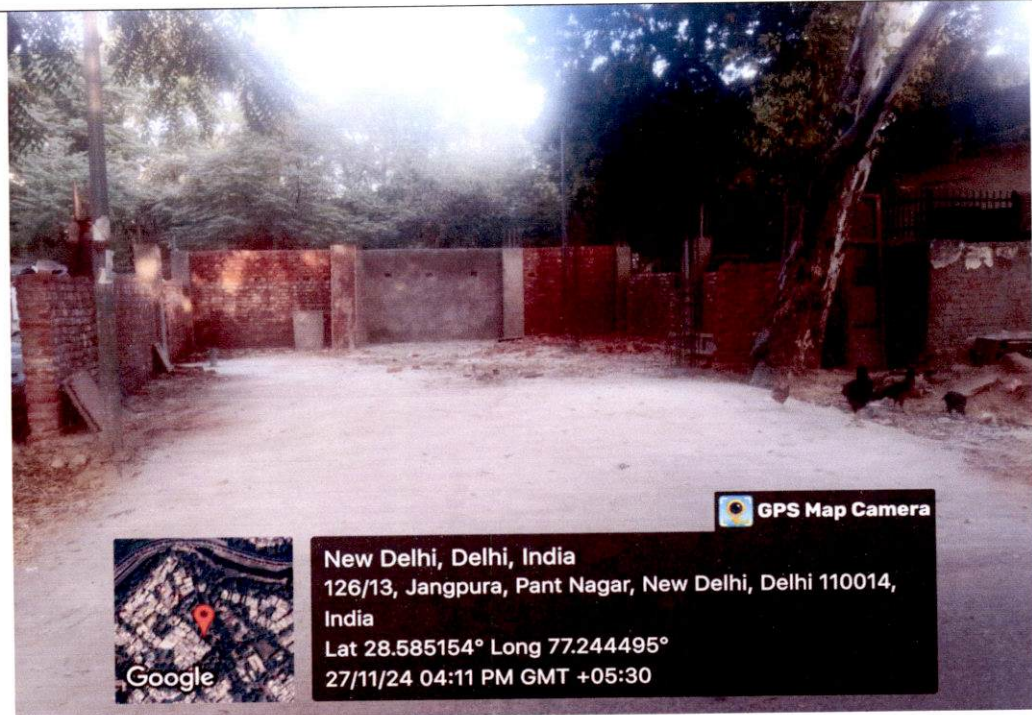
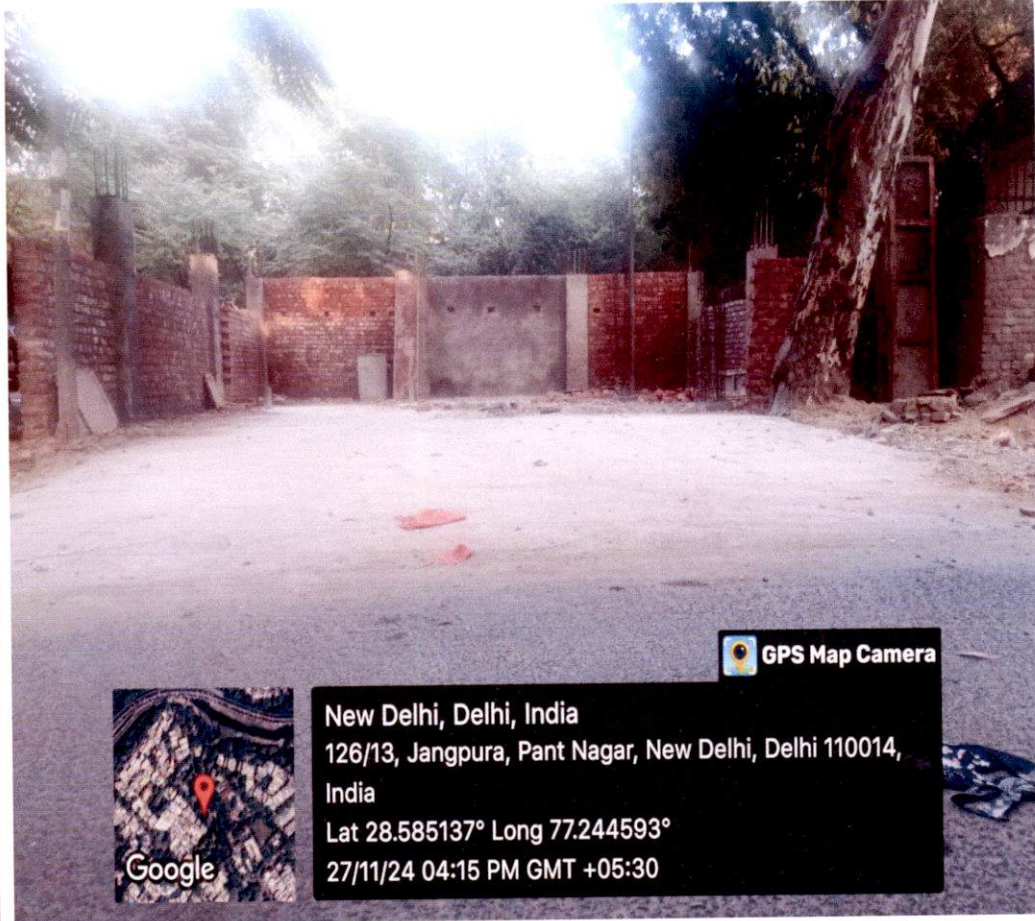
That it is respectfully submitted that all out endeavours are being made by the department to comply with the direction of the Hon'ble NGT to complete the work. However, the delay is attributed to the reason beyond control of the undersigned and same may be condoned.



**Executive Engineer (EMS)  
Central Zone**



**FCTS construction work in progress in Pant Nagar**





Municipal Corporation of Delhi  
Office of the Executive Engineer (DEMS), Central Zone  
Room no. 510, Zonal Office Bldg., Lajpat Nagar-I, Delhi-110024  
Email: - eeemscnz@gmail.com



No. EE (EMS)/ CNZ/ MCD/ 2024-25/ D- 274

Dated: 23/10/2024

NIT No. 2 (2024-25)

The Executive Engineer (DEMS) CNZ on behalf of Commissioner, MCD invites percentage rate tenders through e-tendering on the website <https://etenders.gov.in/eprocure/app> from the manufacturers/ authorized dealers in two part bidding system i.e. Technical bid and Price bid as per schedule given below: -

Published Date	: 23.10.2024 at 04:00 PM
Document download/ Sale Start Date	: 23.10.2024 at 04:00 PM
Bid Submission Start Date	: 23.10.2024 at 04:00 PM
Bid Submission Closing Date	: 30.10.2024 at 03:00 PM
Technical Bid Opening Date	: 30.10.2024 at 03:05 PM
Financial Bid Opening Date (Tentative)	: 30.10.2024 at 05:00 PM

S. No.	Name of Work	Head of A/c	Tender Amt. (In Rs.)	EMD (In Rs.)	Tender Cost i/c 18% GST	Time of Compl.	Rate hold good for	Rate
1.	Supply, installation, testing and commissioning of Portable Compactor Transfer Station (PCTS) near JE Store in Pant Nagar, Ward No. 146/ CNZ.	XL-V-a-I	46,02,000/-	92,100/-	1,770/-	45 days	180 days	IR

- Tender documents may be downloaded from the website <https://etenders.gov.in/eprocure/app> by the reputed manufacturers/ authorized dealers dealing in such works. The interested agencies/ firms which are not registered in online tendering portal of MCD/ erstwhile SDMC shall have to register first and then only can participated in the bids, the procedure for registration can be seen at <https://etenders.gov.in/eprocure/app>. The firms/ agencies blacklisted/ debarred from any Govt. / Semi Govt. organizations shall not be eligible for submission of bids.
- The equipment manufacturer should be an ISO certified Company having full-fledged manufacturing facilities.
- The Manufacturer of the Machine(s) should certify that the machine meets all minimum technical parameters as specified in the Tender. Further, the Manufacturer should certify that they will supply spares for the said machines for a minimum period of 10 years from the date of supply.
- Bidder should have satisfactorily completed Three similar works each of value not less than 40% of the estimated cost put to tender OR Two similar works each of value not less than 60% of the estimated cost put to tender OR One similar work of value not less than 80% of the estimated cost put to tender during the last seven years ending last day of month previous to the one in which tenders are invited.  
Similar work shall mean Supply, installation, testing and commissioning of Portable/ Fixed Compactor Transfer Stations of min. 12 Cu.M. Capacity. The value of executed work shall be brought to current costing level by enhancing the actual value of work at simple rate of 7% per annum: calculated from the date of completion to previous day of last day of submission of bids.
- Documents to be submitted in the technical bid are as under: -
  - Documents in respect of (a) GST (b) Income Tax.
  - The certificate stating that "GST and Income Tax is regularly and timely being paid to the concerned authorities".
  - The certificates of satisfactory performance in respect of the executed works duly signed by the concerned Executive Engineer or equivalent along with copy of work orders.
  - The certificate that "The firm/ agency has not been blacklisted/ debarred from any Central/ State Government Department/ Central Autonomous Body/ State Autonomous Body/ Central Public Sector Undertaking/ State Public


*Sector Undertaking/ City Development Authority/ Municipal Corporation of City formed under any Act by Central/ State Governments as on date of submission of bids".*

- v. Certificate from the bidder that "The offer is as per NIT specifications/ terms & conditions and there is no deviation".
6. The separate tender cost and earnest money deposit for each item payable to the Commissioner, MCD shall be submitted through online mode only.
  7. The bidder must have had average annual financial turnover of at least 50% during the immediate last three consecutive financial years ending 31<sup>st</sup> March 2024 (Scanned Copy certified by the CA with UDIN to be uploaded at the time of submission of bid along with declaration by the bidder in form "A").
  8. The bidders have to upload valid net worth certificate of minimum 10% issued by certified Charter Accountant with UDIN (Scanned Copy to be uploaded at the time of submission of bid in Form 'C').  
OR  
The bidders have to upload valid Banker's Certificate of minimum Rs. 40% issued from a Commercial Bank.
  9. The bidder should not have incurred any loss (profit after tax should be positive) in more than two years during available last five consecutive balance sheets, duly certified and audited by the Chartered Accountant (The balance sheet in case of Pvt. / Public Ltd. Company means its standalone finance statement and consolidated financial statement both) as per Form 'A' (Scanned Copy certified by the CA with UDIN to be uploaded at the time of submission of bid along with declaration by the bidder).
  10. The completion certificates for similar works, banker's certificate, Net Worth certificates etc. can be in any format, however all the relevant information desired by the department in respective Performa attached as Form 'A', Form 'B' & Form 'D' shall be covered/ mentioned in the document submitted by the bidder in the technical document.
  11. The financial bids of only those tenders will be opened whose technical bids are approved by the competent authority in due course.
  12. The lowest tenderer will enter into the contract agreement through its proprietor or authorized nominee with department on prescribed Performa on a non-judicial stamp paper of Rs. 100/-.
  13. The General conditions of contract of MCD/ erstwhile SDMC are also being a part of the contract. In compliance to Office Order vide No. 27/ Addl. Comm. (Engg.)/ MCD/ 2022 dated: 22.06.2022; Clause 25 of GCC is not applicable to the instant work.
  14. The department as its sole discretion and without assigning any reason thereof reserves the right to accept/ reject any/all bids. The department does not bind itself to accept the lowest bid.
  15. Deduction of GST/Tax/ Labour Cess at source shall be made as per prevailing rules in MCD.
  16. If the rate quoted by the lowest tenderer is found to be abnormally low, the payment to the contractor for the work shall only be made after inspection by Quality Control Cell at different stages and these findings shall be final and binding on the contractor. All the testing charges from the independent laboratory shall be borne by the contractor. In case the lowest contractor fails to commence/ complete the work within the stipulated period, the contractor shall be liable for disciplinary action as per the provision of the enlistment rule/ instruction issued from time to time.
  17. In addition to the above, the circular/ office orders issued time to time by MCD/ erstwhile SDMC will also be applicable.

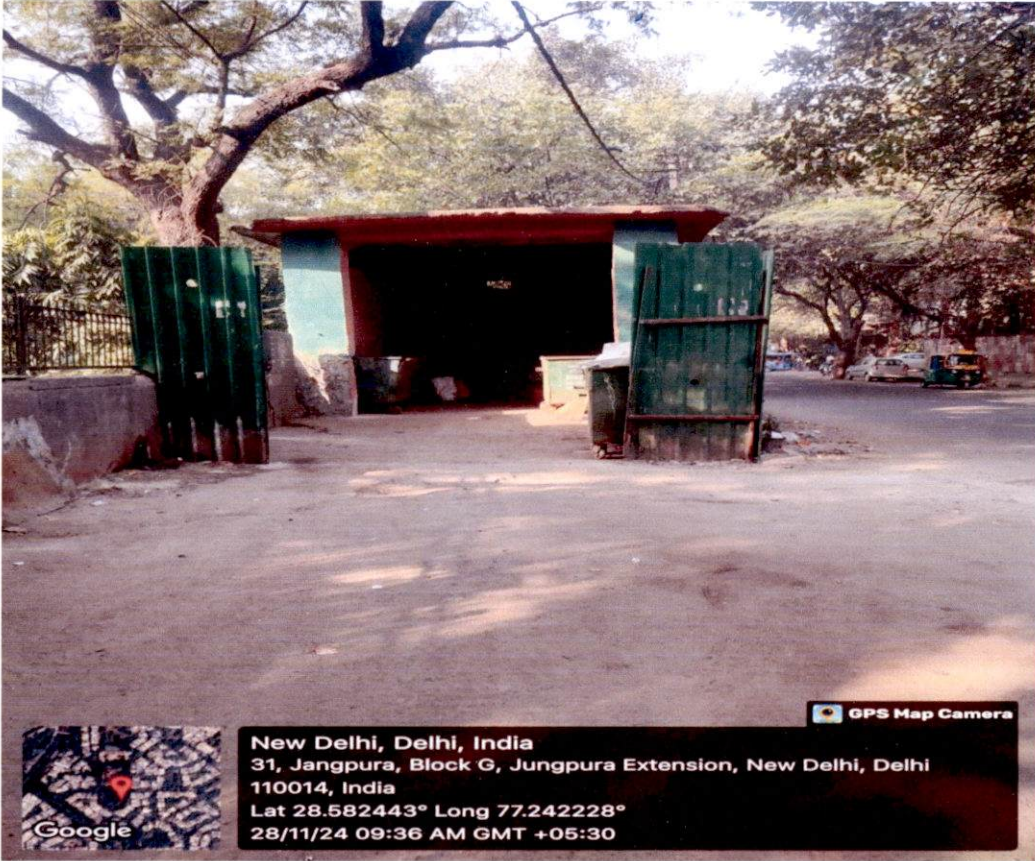
Copy to:

1. <https://etenders.gov.in/eprocure/app>
2. Office copy

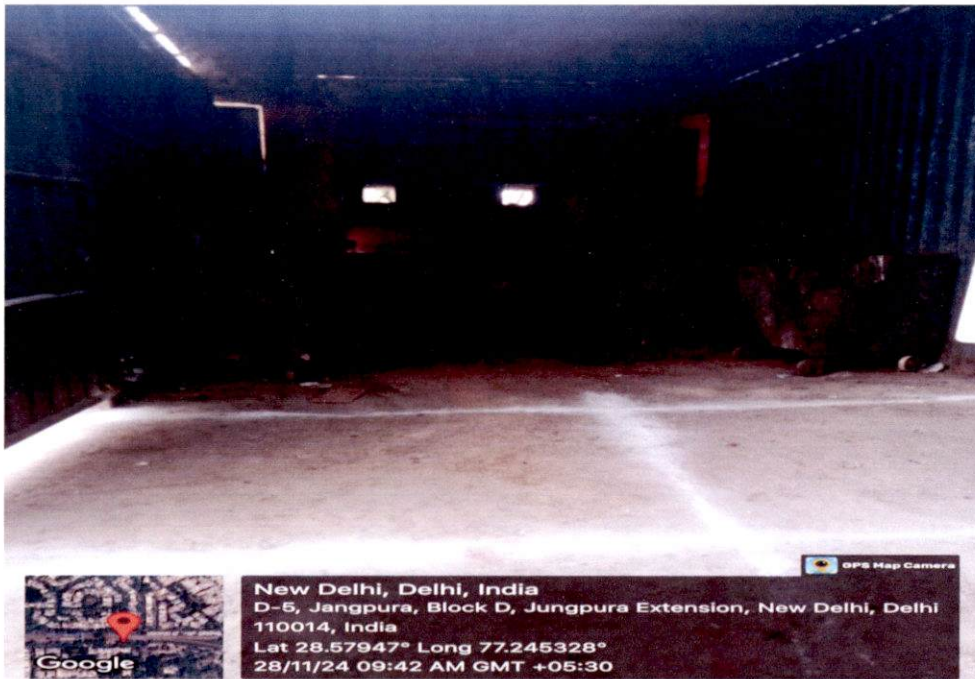
Executive Engineer (DEMS) CNZ

  
Executive Engineer (DEMS) CNZ

### H Block Jangpura Extension 28.11.2024



### D Block Jangpura Extension 28.11.2024



### H Block Jangpura Extension 22.11.2024



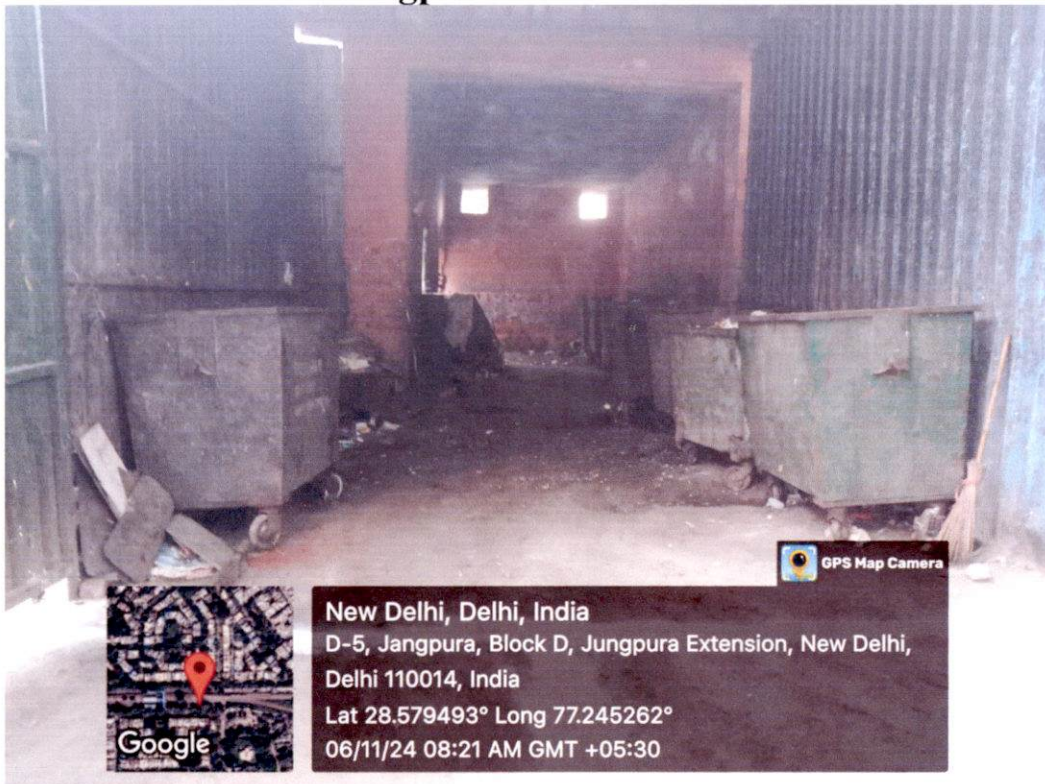
### D Block Jangpura Extension 22.11.2024



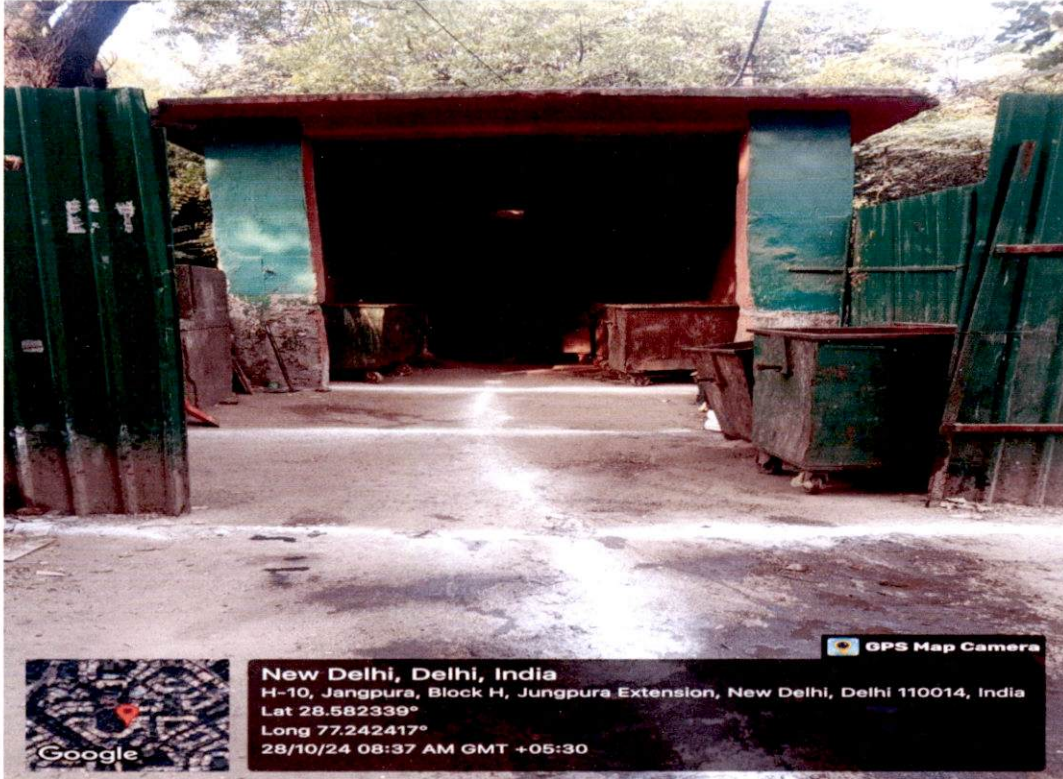
### H Block Jangpura Extension 06.11.2024



### D Block Jangpura Extension 06.11.2024



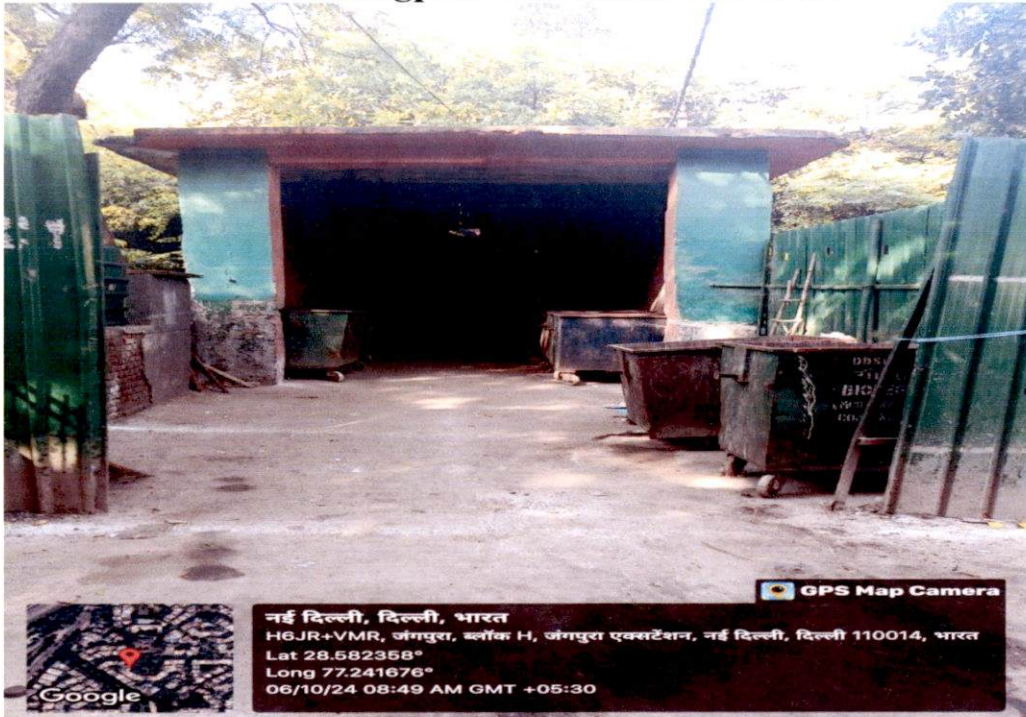
### H Block Jangpura Extension 28.10.2024



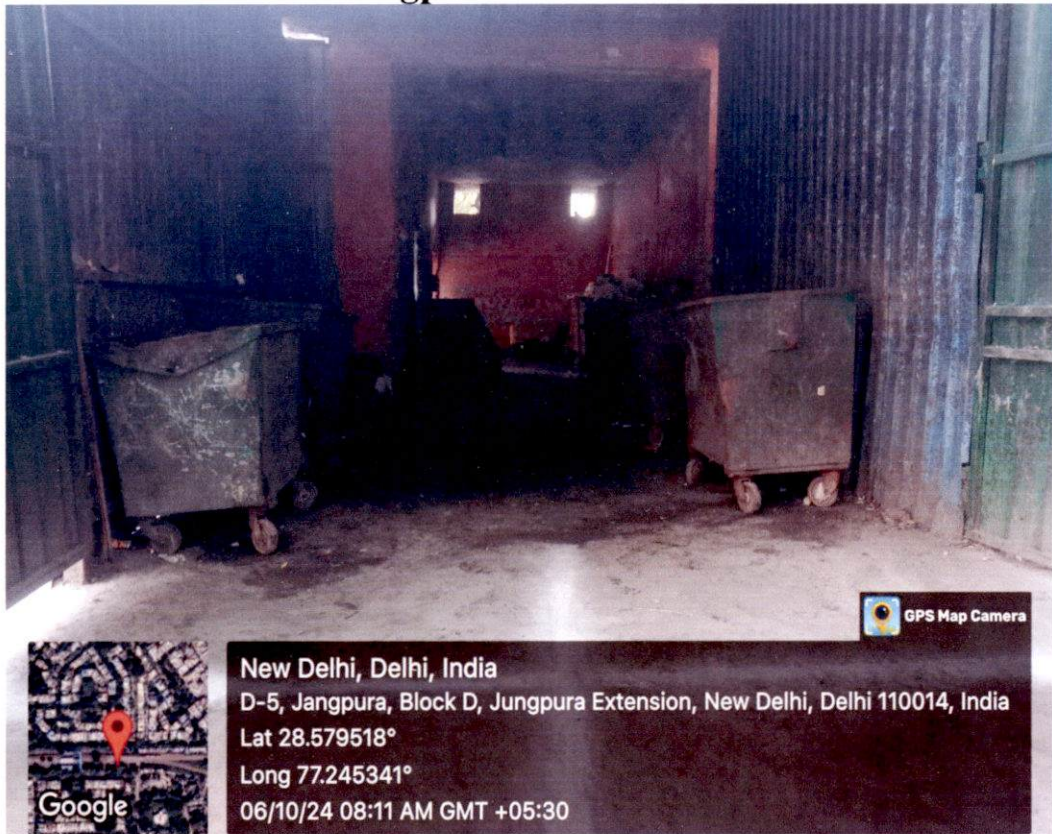
### D Block Jangpura Extension 28.10.2024



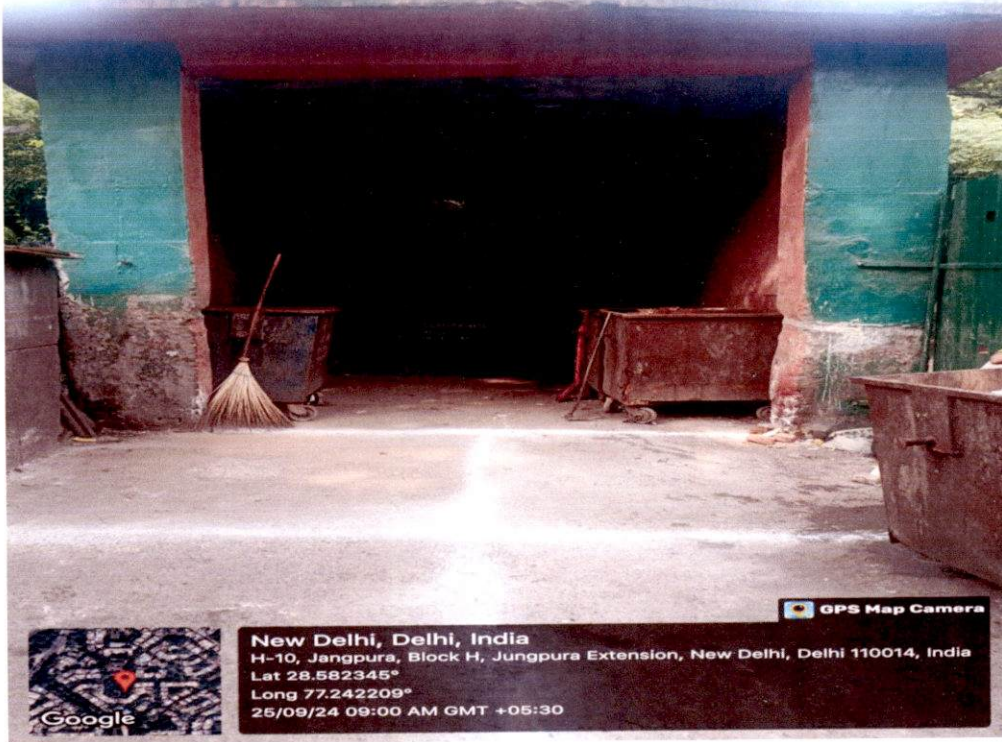
### H Block Jangpura Extension 06.10.2024



### D Block Jangpura Extension 06.10.2024



### H Block Jangpura Extension 25.09.2024



### D Block Jangpura Extension 25.09.2024

